



भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India

Completion of Recovery Certificate No. 4655 of 2022 against Mahesh Somabhai Desai (PAN: AMGPD0183P) in the matter of Timbor Home Limited.

Recovery Certificate No. 4655 of 2022 dated April 13, 2022 was drawn against **Mahesh Somabhai Desai (PAN: AMGPD0183P) ["Defaulter"]** for a sum of Rs. 2,19,477/- (i.e. **Rupees Two Lakh Nineteen Thousand Four Hundred and Seventy-Seven only**) along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/KS/AS/2021-22/12457-12472 dated July 06, 2021 in the matter of Timbor Home Limited.

In view of the payment of the entire amount due under the certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Dated: March 25, 2026
Place: Mumbai



RECOVERY OFFICER

JAYEETA RAY
जईता रे

Dy. General Manager & Recovery Officer
उप महाप्रबंधक एवं वसूली अधिकारी
Securities and Exchange Board of India
भारतीय प्रतिभूति और विनियम बोर्ड
Mumbai
मुंबई